

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI.

ORDER

In partial modification of order No. 21535-21559/Link ASJ/Offg. DJ/CG/DWK/2018 dated 14.09.2018, following link courts are hereby re-constituted to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:-

S. No.	Name of the Judicial Officer (Col. No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer	5 th Link Judicial Officer	6 th Link Judicial Officer	7 th Link Judicial Officer
1.	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03
2.	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01
3.	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)
4.	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)
5.	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)
6.	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05
7.	Sh. Sonu Agnihotri, ASJ-02	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04
8.	Ms. Neelam Singh, ASJ-03	Ms. Shunali Gupta, ASJ-01	Sh. Ajay Goel, Spl. Judge (NDPS)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Gautam Manan, ASJ (FTC)	Sh. Gurvinder Pal Singh, ASJ-05	Sh. Pritam Singh, ASJ-04	Sh. Sonu Agnihotri, ASJ-02


(NAROTTAM KAUSHAL)
 District & Sessions Judge (S-W),

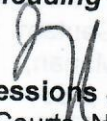
ORDER

No. 3845-3879 /Link ASJ/DJ Sectt./DWK/2019

Dated: 16/2/19

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1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, South-East, West, North-West, East, Shahdara, North-East, New Delhi, North and South Districts, Delhi/ New Delhi.
4. The Principal Judge, Family Courts (HQ), Dwarka Courts, New Delhi.
5. The Concerned Judicial Officers, Dwarka Courts, New Delhi.
6. The A.O. (Judl.), Dwarka Courts, New Delhi.
7. The website Committee, Tis Hazari Courts, Delhi **(for uploading of this order on the website)**.
8. Reader to the undersigned.
9. The District & Sessions Judges' Secretariat, Dwarka Courts, New Delhi.
10. The Branch Incharge, Computer Branch, Dwarka Courts, New Delhi **(for uploading this order on the official website of Dwarka Courts)**.
11. The Incharge, Judicial Branch, Dwarka Courts, New Delhi
12. Office of the CMM (S-W), Dwarka Courts, New Delhi.
13. The Care Taker, Dwarka Courts, New Delhi.
14. The Branch Incharge, R & I Branch, Dwarka Courts, New Delhi **(for uploading on Layers)**.


District & Sessions Judge (S-W),
 Dwarka Courts, New Delhi.